

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE WEST DELHI

Modification in Duty Roaster for the Month of July 2020

As verbally approved by the Ld. District and Sessions Judge, West Delhi, for the smooth functioning of the magisterial courts of west district Delhi, it is hereby ordered that the MM already assigned the work of Duty Magistrate, for the month of July 2020, as per the office order bearing No.1011-1064CMM(W)/DR/2020 dated 29-06-2020, shall continue to be deemed as Duty Magistrate-1, for that date, w.e.f. 08-7-2020 to 15-7-2020 The work shall be divided as per the following schedule

- 1) The Duty Magistrate-I shall deal with :
  - (1) Anand Parbat (2) Rajouri Garden (3) Maya Puri (4) Nihal Vihar (5) Khyala (6) Janak Puri Metro Station (7) Raja Garden Metro Station (8) Nangloi (9) Paschim Vihar East (10) Paschim Vihar West (11) Tilak Nagar (12) Traffic Circle Kamla Market and MCD Chit Challan
- 2) The Duty Magistrate-II shall deal with:
  - (1) Kirti Nagar (2) Eow (3) Crime Branch and of any other branch/cell etc. (4) Patel Nagar (5) Ranjeet nagar (6) Hari Nagar (7) Punjabi Bagh (8) Moti Nagar (9) Madi Pur (10) Mundka (11) Ranhola (12) Traffic Circle of Model Town, Darya Ganj and STA Challan (13) Vikas Puri Old

The Duty Roaster for the Period of 8-7-2020 to 15-7-2020 is as follow:

Sr. No.	Date	Duty MM-I	Duty MM-II
01	08-07-2020	Sh. Kishor Kumar, M.M. R/o 54-A DDA MIG Flats, Rajouri Garden, New Delhi-110027 Room NO. 30 (e-mail:kkjudicialofficer2020@gmail.com)	Sh. Pankaj Arora, MM R/o Flat No. 702 Karkardooma Court Complex Delhi Room No. 292 (e-mail : mm03west@gmail.com)
02	09-07-2020	Sh. Kishor Kumar, M.M. R/o 54-A DDA MIG Flats, Rajouri Garden, New Delhi-110027 Room No. 30 (e-mail:kkjudicialofficer2020@gmail.com)	Ms. Neetu Nagar, M.M. R/o 16- G/1, Gali No.16 Molarband Extension, Badar Pur New Delhi Room No. 358 (e-mail: readermahilacourt01west@gmail.com )
03	10-07-2020	Sh. Mohit Sharma, M.M. R/o B.U 1 1 <sup>st</sup> Floor, Pitampura Vishakha Enclave New Delhi-34 Room No. 03(court Building Annexe-1) (e-mail: mmniact01west@gmail.com)	Ms. Deepika Thakran, M.M. R/o H. N. 121 Village Islampur, P.O. South City-II Near Sector 38, Gurgaon Room No. 252 (e-mail: mmmahilacourt04west@gmail.com)
04	11-07-2020	Sh. Mohit Sharma, M.M. R/o B.U 1 1 <sup>st</sup> Floor, Pitampura Vishakha Enclave New Delhi-34 Room No. 03(court Building Annexe-1) (e-mail: mmniact01west@gmail.com)	Sh. Kishor Kumar, M.M. R/o 54-A DDA MIG Flats, Rajouri Garden, New Delhi-110027 Room No. 30 (e-mail:kkjudicialofficer2020@gmail.com)
05	12-07-2020	Ms. Aakansha, M.M. R/o F-31, Prashant Vihar, Rohini Sector - 14, Delhi -110085 Room No. 353 (e-mail: readermm05mcwest@gmail.com)	Sh. Abhinav Pandey, M,M, R/o House No. 152, Block No 23 Lodhi Colony, Najaf Khan Road, Opposite Lodhi Colony Railway Station New Delhi-03 Room No. 268 (e mail:- readermm04west@gmail.com)
06	13-07-2020	Ms. Aakansha, M.M. R/o F-31, Prashant Vihar, Rohini Sector - 14, Delhi -110085 Room No. 353 (e-mail: readermm05mcwest@gmail.com)	Sh. Rakesh Kumar-II M.M. R/o H. NO. 702, Block B, Judicial Officers Flats, Sector-26 Rohini Delhi Room no. 336A (e.mail- mm05west@gmail.com)

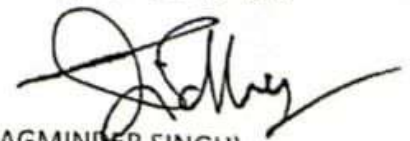
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07	14-07-2020	Ms. Aakansha, M.M. R/o F-31, Prashant Vihar, Rohini Sector - 14, Delhi -110085 Room No. 353 (e-mail: readermm05mcwest@gmail.com)	Sh. Mohit Sharma, M.M. R/o B.U 1 1 <sup>st</sup> Floor, Pitampura Vishakha Enclave New Delhi-34 Room No. 03(court Building Annexe-1) (e-mail: mmniact01west@gmail.com)
08	15-07-2020	Sh. Pankaj Arora, MM R/o Flat No. 702 Karkardooma Court Complex Delhi Room No. 292 (e-mail : mm03west@gmail.com)	Ms. Babita Puniya, M.M. R/o Flat No. 104 Type- V Karkardooma Court Residential Complex Shahdara, Delhi Room No. 355, (e-mail: court355thc@gmail.com)

Note:

- (1) In addition to aforesaid work, if any other matter of urgent nature is received after court hours and before 10 am of next day, the same shall be looked after by the Duty MM-1
- (2) In pursuant to the officer order of Ld. CMM Central THC Delhi, bearing no. 6797-6899/CMM/CENTRAL/SS/DM/2020 Dated 29-06-2020 it is order that the fresh arrestees shall not be produced in District complex but shall be produced in the Court Complex situated in Tihar Jail and Mandoli Jail premises before 5 p.m. Fresh arrestees produced after 5 p.m. shall be dealt with the Ld. Duty Magistrate-I(after 5p.m.)
- (3) Both the Ld. Duty MMs preferably hear bail, superdari and other urgent applications/matters through VC/Webex as per rules of Hon'ble High court of Delhi in this regard.
- (4) All such applications in pending trial matters and other urgent pending trial matters shall be heard by concerned Courts subject to the relevant guidelines/advisory/notification issued by Hon'ble High Court of Delhi in this regard.
- (4a) Every fresh application should contain mobile number/email id of Ld. Counsels/litigants.
- (4) Staff of concerned Duty MMs shall fix VC/Webex meeting with all parties in advance and reader of 1<sup>st</sup> day Duty MM shall tell in advance to the staff of next day Duty MM to fix meeting through VC/Webex regarding pending applications.
- (5) All the link MMs of the Duty MMs of the day shall remain available to take over work in case duty MM is/are unable to perform duty on that day. In case Duty MM-1 has to leave court for inquest etc then his link MM shall take over the duty on receiving such information, till 5 pm or disposal of work in court, whichever is later. However the work after that will be taken up by regular Duty MM-1.
- (6) For hearing through VC/Webex meeting, rules of Hon'ble High court of Delhi shall be complied with.

Email id of the above said court is read as stated above. Rest of the condition shall remain unchanged mentioned in the duty roster for the month of July 2020 bearing no No.1011-1064CMM(W)/DR/2020 dated 29-06-2020,. All the Metropolitan Magistrates of District West are requested to intimate their respective Police Station(s) for above said modification.



(DR.JAGMINDER SINGH)  
Chief Metropolitan Magistrate  
West District, Delhi

No. 1065-118 CMM(W)/DR/2020

Dated 07/07/2020

Copy forwarded for information and necessary action to :

- 1 The Ld. Registrar General, High court of Delhi, New Delhi  
(Through the Ld. District and Sessions Judge, (West) Delhi
2. The Ld. District and Sessions Judge, (HQ), Delhi
3. The Ld. District and Sessions Judge, (West) Delhi
4. The Ld. District and Sessions Judge, Shahdra, East, North-East (KKD)/North, North-West (Rohini)/South-West (Dwarka)/South, South-East (Saket)/PHC/Rouse Avenue, Delhi/New Delhi
5. The Ld. Officer Incharge, Pool Car, Tis Hazari Courts Delhi
6. The Ld. CMMs all District Delhi/New Delhi
7. All the Ld. ACMM/Metropolitan Magistrates, West District Tis Hazari Courts, Delhi
8. The Director of Prosecution, Tis Hazari courts Delhi
9. The Commissioner of Police, Delhi
10. The I.G. Prison, Tihar Jail, Delhi
11. The Secretary, Bar Association, Tis Hazari Courts Delhi
12. The Supdt. Jail, Delhi/New Delhi/Lock-up Incharge Tis hazari Courts Delhi
13. The Admn. Officer (Judl.) Hindi Department R.No.237 THC Delhi
14. Sh. Sunil Gupta, Law Officer, Tihar Jail, Delhi/New Delhi
15. For uploading on LAYERS
- 16 For uploading on centralized web-site through LAYERS
- 17 The Video Conferencing Room no. 16 Tis Hazari Courts Delhi
- 18 The Admn. Officer (Judl.), Judicial Branch, General Branch, Care Taking Branch (West) THC Delhi
- 19 The Cash Branch, West District, Tis Hazari Courts Delhi
- 20 PS to District and Sessions Judge, West Delhi
- 21 The Reader to CMM West Delhi
- 22 Office File

  
Chief Metropolitan Magistrate  
West District Delhi